

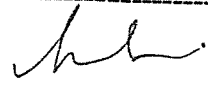
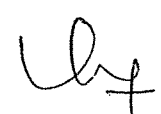
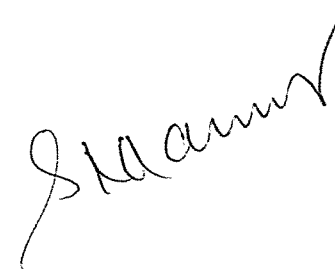
NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 16/07/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR; MEMBER (JUDICIAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/106/2016
NAME OF THE PETITIONER(S) : S.K.GANESAN & 4 OTHERS
NAME OF THE RESPONDENT(S) : BIDAR RUBBER AND RECLAIMS PVT LTD & 8
OTHERS
UNDER SECTION : SEC 397/398 OF CA 1956

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
①	CIBI VISHNU	COUNSEL FOR PETITIONER	
②	Mohammed Umarik for B. Dhanaraj	Counsel for Kurub	
③	Dr. K.S. Ravichandran, PES ↓ S. Manjula Devi, Ady M.R. Preetha, Ady For KSR & Co	For P ₁ to P ₄	

ORDER

At request of the parties, list this matter on 20.08.2019 for making final submissions.


(B.S.V.PRAKASH KUMAR)
Member (Judicial)

knp